

**Court No. 02 ( HHJ S. T. Soor)**

**25/09/2020**

**Arguments**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 2430/2015	Denzil Vincent Patel & Ors Vs The Chapel of Catholic Association & Ors	Adv Varsha P. Telge
2	EA No. 251/2017	Girish D. Patekar Vs Pragna Jamnadas Kantria	Adv S. G. Chavan
3	MA No. 88/2017	Girish D. Patekar Vs Pragna Jamnadas Kantria	Adv A. S. Hodage